

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/36/2016**  
**NAME OF THE PETITIONER(S) : G.L. Consultants Pvt Ltd**  
**NAME OF THE RESPONDENT(S) : Q A Software India Pvt Ltd and 5 others**  
**UNDER SECTION :397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			
1.	Priyadarshini N for T.K. Blesker	Counsel for Petitioner	
2.	Naveen Kumar Murthi for Q.A. Software Pvt Ltd.	Counsel for Respondent	

**REPRESENTATION BY WHOM**

1. Priyadarshini N  
for T.K. Blesker

Counsel for Petitioner

2. Naveen Kumar Murthi  
for Q.A. Software Pvt Ltd.

Counsel for Respondent

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner stated that the matter is likely to be settled between the parties and prayed time for making submissions in relation to the outcome of the same. Time extended at request. Put up on 01.11.2017 at 10.30 A.M.

  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

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